NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY - MEMBER - JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/362/ (IB)/2017

NAME OF THE PETITIONER(S)

: GENERAL TRADERS

NAME OF THE RESPONDENT(S)

: VARNAM PRINTING INKS PVT LTD & 1

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. M/s. Ullasaveform

for R

2 FLIZABETT RAVI

for petitie

CAUGASETH RAV

<u>ORDER</u>

Counsel representing both the parties are present. Counsel for respondent submitted that they intend to settle the matter with the petitioner and sought time for making a proposal. Time extended at request. Put up on 20.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)